

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2545
(To be answered on the 1st December 2016)

PRIVATE CONTRACTORS WORKING AT AIRPORTS

2545. SHRI NIHAL CHAND

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the private contractors working at various airports in the country particularly at Delhi, Mumbai and Jaipur airports;
- (b) whether these contractors transfer the work awarded to them to other subcontractors/labours for execution; and
- (c) if so, the details thereof and the policy of the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a): The private contractors are employed at various airports for undertaking operations and maintenance services such as mechanical and electrical works, housekeeping, power distribution and supply, IT, etc. The details of contractors working at various airports in the country including Delhi, Mumbai and Jaipur Airports are being collected and will be laid on the Table of the House.
- (b) & (c): Mumbai International Airport Ltd. and Delhi International Airport Ltd. appoints private contractors in accordance with the provisions of Operations, Maintenance, Development Agreement (OMDA) signed for the development of Mumbai and Delhi airports. Majority of the contracts awarded at airports are being executed by the contractors directly. In some cases where specialised service/equipment are required, the contractors sub-contract such activity. The contractors employed by Airports Authority of India (AAI) do not assign/sub-let the contract without written permission from AAI.
